

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**O. A. No.060/01443/2017      Date of decision: 06.12.2017**

...  
**CORAM:    HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
                  HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Amit Bishla aged about 22 years son of Sh. Ramesh Chander Bishla, Resident of Rishi Nagar, Gali No.4, Ward No.9, Near Dhand Road, Kaithal-136027.

**... APPLICANT  
VERSUS**

1. Union of India, Ministry of Communication and Information Technology, Department of Posts through its Secretary, Sanchar Bhawan, New Delhi.
2. Chief Postmaster General (Rectt.), Haryana Circle, Ambala-133001.

**... RESPONDENTS**

**PRESENT:** Sh. Vijay Pal, counsel for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard learned counsel for the applicant who, inter alia, contends that in pursuance to notification (Annexure A-1) inviting applications from meritorious sports persons for the post of Postal Assistant/Sorting Assistant, applicant being eligible applied. While other candidates were called for field trial, which was scheduled to be held on 28.11.2017 but the applicant was not called. Vide letter dated 22.11.2017 (Annexure A-4), the respondents postponed field trial. When applicant approached the respondents, they did not give any reason for not calling him for field trial, therefore, direction has

been sought to the respondents to allow him to participate in Field Trial.

2. Issue notice. At this stage, Sh. Ram Lal Gupta, Sr. Standing Counsel for Union of India, accepts notice on their behalf.
3. Considering the fact that there is no order passed by the respondents till date rejecting candidature of the applicant. Therefore, we deem it appropriate to dispose of this O.A. with a direction that if applicant submits representation within one week from today then on receipt of the same, respondent no.2 will consider and decide the same by passing a reasoned and speaking order within two weeks thereafter. Order so passed be duly communicated to the applicant.
4. Disposal of the O.A. in the above terms shall not be construed as an opinion on the merit of this case.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 06.12.2017  
Place: Chandigarh.

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